

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3242  
ANSWERED ON:11.02.2014  
INCLUSION OF CASTES  
Guddu Shri Premchandra,Verma Shri Sajjan Singh

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the norms/guidelines laid down for inclusion of a specific community in the list of Scheduled Castes/Scheduled Tribes and Other Backward Classes;
- (b) whether the Government has received proposals from various States including Madhya Pradesh for inclusion of certain communities including `Dhobi` in the category of Scheduled Castes;
- (c) if so, the details of the proposals received and cleared by the Government during each of the last three years and the current year, State/UT-wise;
- (d) the details of the proposals still pending with the Government for consideration and the reasons for their pendency, State/UT-wise; and
- (e) the time by which all the pending proposals are likely to be cleared along with the steps taken by the Government to expedite its efforts in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

- (a) to (e) A Statement is Annexed.